

14.41 hrs.

STATEMENT BY MINISTER

(i) **Recovery of huge Quantity of Arms and Ammunition at Ahmedabad (Gujarat)***[English]*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI. M.M. JACOB):-

Sir, I rise to inform the House of the seizure of huge quantities of arms and explosives made in Ahmedabad recently.

The chain of events started with the arrest of one Lal Singh alias Manjit Singh in Bombay on the 16th of July. During the course of his interrogation he revealed certain details of his activities pertaining to Gujarat. These included acquisition of a few houses and vehicles. The houses were used for sheltering terrorists as well as storage of arms and explosives brought in from Pakistan. The vehicles including a truck were used for transporting the weapons etc. to various destinations. On the basis of the disclosures, searches were conducted of these houses as well as of those of his accomplices in Ahmedabad on 24th July, 1992. In the course of these searches, the following arms and explosives were seized:-

(1)	Rocket Launchers	-	4
(2)	AK-56 Rifles	-	35
(3)	Pistols	-	14
(4)	Magazines of AK-56 Rifles/Pistols	-	100
(5)	Drum Magazines	-	1
(6)	82.2 Grenades	-	25
(7)	H.G. 36 Grenades	-	12
(8)	Light Machine Gun	-	1
(9)	Packets of White coloured explosives	-	20
(10)	Packets of black coloured explosives	-	35
(11)	Packets of gelatine	-	34
(12)	Rockets	-	8
(13)	Electric wire for explosives	-	5
(14)	Insulating Roll	-	14
(15)	Booby wire Tape	-	9
(16)	Bundles of detonators	-	3
(17)	Plugs	-	14

(18)	Cartridges of AK-56 Rifles	-	5413
(19)	Cartridges of Pistols	-	1004
(20)	Cartridges of 9 mm	-	699
(21)	Fuse Plastic Rolls	-	14
(22)	Hand Grenades	-	10
(23)	Transistors Bombs	-	3

Cases have been registered under TADA, Arms Act and I.P.C. against Lal Singh and eleven other persons. Four persons namely Akram, resident of Palampur, Mohmed Anwar, Mohmed Ismail Saiyed, resident of Kureshi Nagar, Haider Hussain Kalubhai Kureshi, resident of Juhapura and Muzahin Abdul Samir Shaikh also of resident Juhapura have also been arrested so far.

Investigation to find more details of Lal Singh's terrorist activities and linkages is continuing. In view of the wide ramifications of these developments within the country and abroad, the government on the request of the State Government has decided to entrust the investigation to the CBI.

These seizures and disclosures made by Lal Singh reconfirm our apprehensions of the sinister designs of the terrorists and the support being received by them from Pakistan. I am sure, the House would join me in expressing grave concern in the matter.

SHRI LAL K. ADVANI (Gandhi Nagar): I join the Minister in sharing the concern of the Government because he has appealed to the House and said that the House would join him in expressing grave concern in the matter. But I would not confine myself merely with sharing his concern. I would express my disappointment over the Government's failure to check all this continuous influx and infiltration from across the border both in the West as well as in the East. I would request the Government to give us an opportunity to

discuss this particular matter at some length. This discussion can be not merely in respect of Ahmedabad, but in the overall context of the massive influx of arms, money and men that has been going on. The whole thing has become a kind of a scene. Our country has become a kind of a Dharmashala, that way! Anyone can come in any time and bring in anything! Very often, bona fide people are restrained but these people who come with ulterior ends and sinister motivations are not stopped. We are unable to check them. As far as the long list of these rocket launchers, light machine guns, etc. are concerned, I am told that all these add up to a value of more than two and a half crores of rupees. This is the value of this ammunition! So, I would request the Government to have one day discussion on this particular matter.

[Translation]

SHRI SHANKERSINH VAGHELA (Godhra): Mr. Speaker, Sir, this is the third trip. He could not be detected during his earlier two trips. Lal Singh is the terrorist who master minded the plan to blow up the Kanishka aircraft. The hon. Chief Minister made an announcement at 11 O'clock of the night hastily. Had he waited for one more day, some more information could have been extracted. They were detected in their third trip. The arms seized were valued at more than Rs. 2 crore in each trip. The value of arms may much be more than detected. A mere statement will not serve the purpose. It would also be enquired as to where did the

[Sh. Shankesinh Vaghela]

arms go and who took them.

The hon. Home Minister had himself gone there and I think the hon. Defence Minister had also gone there. The border is open. Truck and camel loads of arms and ammunition can be brought in. There is no check on it. It is such a serious matter.

14.43 1/2 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIMANTERY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 3rd August, 1992, will consist of:

1. Consideration of any item of Government Business carried over from Today's Order Paper.
2. Discussion on the Resolution seeking disapproval of the foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992 and consideration and passing of the Foreign Exchange Conservation (Travel) Tax Abolition Bill, 1992.
3. Discussion and Voting on:
 - (a) Supplementary Demands for Grants (General) for 1992-93.
 - (b) Demands for Excess Grants (General) for 1988-89.
4. Discussion on the Resolution regarding further continuance of Presidents's Rule in the State of Jammu & Kashmir and Discussion & Voting on the Balance

Demands for Grants (Jammu & Kashmir) for 1992-93.

SHRI PRITHVIRAJ D. CHAVAN (Karad): I request that the following items may be included in the next week's agenda:-

Attempts by large business houses to takeover small private banks.

Need to review the present Formula for assistance under the Calamity Relief Fund and to formulate interim formula for CRF assistance till new guidelines are prepared by the Tenth Finance Commission.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Mr. Deputy Speaker, Sir, I request that the following items may be included in the next week's agenda:-

1. The office of the Post Master General functioning in Jaipur in the eastern region of Rajasthan, which was transferred on orders from Central Government should be retransferred to Ajmer immediately.
2. A Central School should be set up in Beawar, the famous industrial city and business centre of Ajmer district of Rajasthan keeping in view the demands of the Central Government employees.

[English]

PROF. PREM DHUMAL (Hamirpur): I request that the following item may be included in the next week's agenda:

Need to provide financial assistance to the special category States.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): I